

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BEV WORLD LINK INTERNATIONAL PRIVATE LIMITED**

1. Name Of Corporate Person	Bev World Link International Private Limited
2. Date Of Incorporation Of Corporate Person	31/08/2018
3. Authority Under Which Corporate Person Is Incorporated / Registered	Registrar Of Companies, Mumbai
4. Corporate Identity Number / Limited Liability Identity Number Of Corporate Person	U51909MH2018FTC313308
5. Address Of The Registered Office And Principal Office (if Any) Of Corporate Person	India Bulls Finance Centre, 801/802, 8flr Tower-3, S B Marg, Elphinstone Rd (w) Mumbai City Mh 400013 In
6. Liquidation Commencement Date Of Corporate Person	Monday, 22 nd August, 2022.
7. Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Anil Seetaram Vaidya Address: Plot No. 107, S. No. 62/65, Mahatma Society, Bhusari Colony, Kothrud, Pune-411038 E-mail: anilvaidya38@gmail.com Mobile: 09850772497; IP Registration Number: IBBI/IPA-002/IP-N00067/2017-2018/10145
8. Last Date For Submission Of Claims	20.09.2022

Notice is hereby given that the Bev World Link International Private Limited has commenced voluntary liquidation on **Monday, 22.08.2022**.

The stakeholders of **BEV WORLD LINK INTERNATIONAL PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, **on or before 20.09.2022**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Anil Seetaram Vaidya
Liquidator

Date : 24-8-2022

Place: Pune

(IP REGISTRATION NUMBER:

IBBI/IPA-002/IP-N00067/2017-2018/10145